

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH -COURT No. I

Service Tax Appeal No. 70712 of 2016

(Arising out of Order-in-Appeal No. NOI/SVTAX/000/APPEALS-I/598/2015-16 dated 29/03/2016 passed by Commissioner of Central Excise (Appeals-I), Meerut)

M/s Roto Pumps Ltd.,

.....Appellant

(B-14, Phase-II Exten., Noida, Gautam Budh Nagar)

VERSUS

Commissioner of Service Tax,

....Respondent

(C-56/42, Sector-62, Noida)

APPEARANCE:

Shri Sarad Chandra Tiwari, Advocate for the Appellant
Shri Santosh Kumar Agarwal, Authorised Representative for the Respondent

**CORAM: HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 03 September, 2019
DATE OF DECISION : 03 September, 2019

This appeal is allowed. For order, see order of date in
Service Tax Appeal No.70711 of 2018.

**(ArchanaWadhwa)
Member (Judicial)**

**(Anil G. Shakkarwar)
Member (Technical)**

akp